

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).18960-18961/2010

M/S NIJHARA BROTHERS

Petitioner(s)

VERSUS

CANARA BANK & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/10/2010 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Anitha Shenoy,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

File not received.

Reasons for this lapse be spelt out and Put up on 10.11.2010.

(M.K. HANJURA)
Registrar

kkj